

Central Administrative Tribunal, Allahabad.

Registration O.A.No.1269 of 1988

L.N.S.Yadav ... Applicant

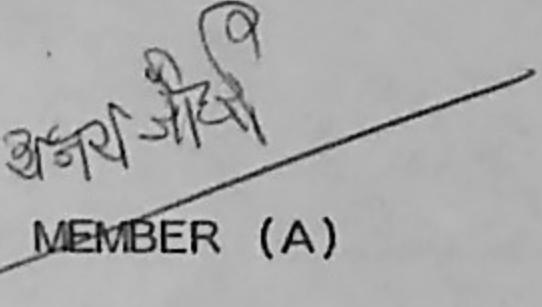
Vs.

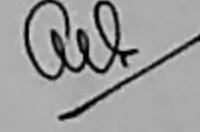
Plant Protection Adviser ... Respondent

Hon.Justice A.Banerji, C (J)  
Hon.Ajay Johri, AM

Heard Sri L.N.S.Yadav, who appeared in person. This is an original application u/s.19 of the Administrative Tribunals Act XIII of 1985 directed against the decision of the Departmental Promotion Committee (for short DPC) in which the applicant was not selected for the post of Assistant Plant Protection Officer in the Directorate of Plant Protection Quarantine and Storage. He admits that his case was duly considered by the DPC but he was not selected. The seniority alone cannot be a ground for being selected by the DPC. The DPC has to go into many other things including entries in the character roll. There is no allegation about any error in the procedure followed by the DPC nor do we find anything on the record presented before us that the applicant had earned 'outstanding' or 'very good' entries as compared to others who had been selected. Moreover, this Tribunal cannot take the place of the DPC.

2. In this view of the matter, we find no merits in this petition and in our opinion, it does not call for any interference by this Tribunal. The original application is accordingly dismissed in limine.

  
MEMBER (A)

  
CHAIRMAN (J)

Dated: 22.12.1988  
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